

326
08-04-24

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

No. /DHC/GAZ.IIB/G-8/NEDRCC/2024

OUT-AT-ONCE

Dated :

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge (North-West),
Rohini Courts,
Delhi.



Sub.: Posting of Sh.Jagmohan Singh, DHJS, in the North-East Delhi Riots Claims Commission, in diverted capacity.

Sir,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to post Sh.Jagmohan Singh, an Officer of Delhi Higher Judicial Service, currently posted as ASJ (SFTC), North West, Rohini, in diverted capacity in the North-East Delhi Riots Claim Commission, Govt. of NCT of Delhi, to assist Hon'ble Ms.Justice Asha Menon (Retd.), Claims Commissioner, North-East Delhi Riots Claims Commission, Government of NCT of Delhi, for a period of one year, with immediate effect.

I am, therefore, to request you to kindly relieve Sh.Jagmohan Singh, DHJS, with immediate effect, so as to enable him to join the said Commission.

Yours sincerely,

sd -
(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General

2216-2219
Endst. No. DHC/GAZ.IIB/G-8/NEDRCC/2024

Dated : 05/4/24.

Copy forwarded for information and necessary action to:-

1. Hon'ble Ms.Justice Asha Menon (Retd.), Claims Commissioner, North-East Delhi Riots Claims Commission, Government of NCT of Delhi, 1st Floor, MSO Building, New Delhi-110002.
2. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi-110054.
3. The Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
4. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

(Sandeep Kumar)
Administrative Officer (I)(Gaz.IIB)

OIC (Jndt)

Pr. D&S (Hqs)
06/04/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/ 23576 - 23611

Dated, Delhi the 08 APR 2024

Sub:- Posting of Sh. Jagmohan Singh, DHJS in the North-East Delhi Riots Claims Commission in diverted capacity.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English), I.T Cell and Computer Section, Tis Hazari Courts, Delhi.
2. All the Additional District judges of Central District, Tis Hazari courts, delhi .
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Branch Incharge, Care-taking Branch, Tis Hazari, Courts, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The Reader to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
8. The 'LAYERS' Section, for uploading on 'LAYERS'.


Shefali Barnala Tandon)
Addl. Sessions Judge - 05 (West)
Link Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs): Delhi